POLICE FIRING ON WORKERS OF JAMBAD KAJORA COLLIERY

*358. SHRI KALYAN ROY: SHRI JHUPESH GUPTA:

Will the Minister of HOME AFFAIRS be pleased to st; tc:

- (a) whether he Police opened fire on workers of the Selected Jambad Kajora colliery in Durjapur zone on 1st August. 1970, leading to the death of two workers;
- (b) whether representations have been received by Gc vernment regarding severe police beating at the arrested workers of the S.K. Jambai! Colliery in police custody at Andal Than i and looting of workers' quarters by mai agsments' men in presence of Police in Sept :mber, 1970;
- (c) whether th Agent of the S.K Jambad Colliery against whom a F.I.R. was made has been arrestei, if not, the reasons there for; and
- (d) what action Government propose to take against the officers who were responsible for assaulting workers in police custody (in Ar dal thana) and restraint the police from c ppressing the workers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT). (a) According to information available a demonstration in violation of prohibitory orders, was organized at the Selected Jambad Kajora Colliery on 1st August, 1970, to protest against the lay-off of so ne miners. The demonstrators, armed wi h lethal weapons, attacked the police party m duty. The Sub-Inspector of Police on duty was severely injured and some consta >les also received injuries. The demonstrate s are also stated to have stormed the premises occupied by the police party. The police opened fire result, ing in the death c two persons.

- (b) and (d) Representations were received from Shri Kalyar Roy and others and their complaints are b ina inquired into by the State Governmei .
- (c) The Agent surrendered in Court be fore he could be :trrested by the police.

PROBLEM OF UNEMPLOYED ENGINEERS

- *359. SHRI K. L. N. PRASAD: Will the Minister of HOME AFFAIRS be pleased to
- (a) whether i iovernment propose to tackle the proble I created by the growing number of unem iloyed engineers;

- (b) if so, what are the details thereof;
- (c) by when the proposal is likely to take effect?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) to (c) In May, 1968, Government initiated several measures to augment employment opportunities for engineers. A list of these measures was placed on the table of the House in answer to starred question No. 61 on 24-7-68. The Central Ministries and State Governments have been implementing these measures since 1968.

INFLUENCE OF FOREIGN MONEY ON NEWS AGENCIES AND NEWS-PAPERS *360. SHRI CHJTTA BASU:

SHRI BANKA BEHARY DAS ;

Will the Minister of HOME AFFAIRS be pleased to refer to reply to the Starred Question No. 183 given in the Rajya Sabha on 4th August, 1970 and state;

- whether Government have since completed the examination of the report of the C.B.I, with regard to the influence of foreign money on News Agencies and Newspapers:
- (b) if so, the decision arrived at in the matter; and
 - (c) the actions taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) to (c) The report of the Intelligence Bureau is being examined. However, in regard to the role of foreign money in general, Government propose to bring forward a comprehensive legislation to impose suitable restrictions on the receipt of funds from foreign sources, other than in tile course of ordinary business transactions. Government will consult leaders of the opposition on the principles of such a legislation.

यवध के नवाब, टीपु सुलतान और मगल शासकों के उत्तराधिकारियों को पंशन

* 361. श्री सुन्दर सिंह भंडारी : थो प्रेम मनोहर :

क्या गृह-कार्य मंत्री यह बताने की इत्या करेंगे

(क) प्रवध के नवाव, टीपु मुलतान ग्रीर मगल शासकों के उन जीवित उत्तराधिकारियों